

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.11.2018 (Monday)

Court III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 386 of 2018	Nita Dube & Anr. Vs. Tej Kumar Book Depot Pvt. Ltd. & Ors.	Zeyaul Haque	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 711 of 2018	Sudhir Khurana Vs Usha Devi	Ravindra Kumar	
3.	Comp. App. (AT) (Ins) No. 712 of 2018	Maithan Alloys Ltd. Vs Anish Niranjana Nanavaty & Ors.	Rahul Ray	
4.	Comp. App. (AT) (Ins) No. 713 of 2018	Lakshmi Vilas Bank Ltd. Vs Orchid Pharma Ltd. & Anr.	S. Aravindh	
5.	Comp. App. (AT) No. 391 of 2018	Surinder Kumar Viridi Vs Beavers Leathers Pvt. Ltd. & Ors.	Ashish Singh	

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By Order
Deputy Registrar